

(श्री न.बू. राम अहिरवार)

कांटेन्ट समाप्त हो जाता है और उनकी आमदनी खत्म हो जाती है। इसी तरह से फॉर्मिडी प्लानिंग में उनको पैसा कमाने के लिये नहीं मिलता है। मैं समझता हूँ कि डाक्टरों को हर दो तीन साल में बदलते रहना चाहिये।

अब मैं यहां दिल्ली के बिलिंगडन अस्पताल के बारे में भी कुछ कहना चाहता हूँ। जो मरीज यहां भरती होते हैं—उनको कमीशन पर प्राइवेट नर्सिंग दी जाती है, उसके लिये उनको डेली पैसा देना पड़ता है। वहां पर जो नर्सिंग का स्टाफ है, वह इतना कम है कि वे मरीजों की ठीक सेवा नहीं कर पाती हैं। उनको तनख्वाह भी बहुत कम मिलती है, इसलिये वे यहां की नौकरी छोड़ कर जहां अच्छी तनख्वाह मिलती है, वहां चली जाती हैं। मैं कहता हूँ—जब लोग पैसा देते हैं और कमीशन पर नर्स रखते हैं तो आप उनकी तनख्वाह क्यों नहीं बढ़ा देते तथा ज्यादा स्टाफ क्यों नहीं रखते, ताकि वे स्थाई रूप से काम करे और मरीजों की सेवा हो सके। वहां पर एक डाक्टर 30-40 बैड्स को देखता है—उनको आप यहां पर मकान भी नहीं देते जो कि आपको देना चाहिए, ताकि वे मरीजों की अच्छी तरह देखभाल कर सकें। इन शब्दों के साथ मैं इन मांगों का समर्थन करता हूँ।

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): Mr. Chairman, Sir, it is a matter of very great satisfaction to me personally that the Ministry of Health and Family Planning has evoked the interest and participation of such a large number of Members.

सभापति महोदय : आप अपना प्रापण कल जारी रखेंगे।

अब आध घंटे की चर्चा प्रारम्भ होती है। श्री भोगेन्द्र झा।

18.45 hrs.

HALF-AN-HOUR DISCUSSION

CIA LINKS OF VARIOUS ORGANIZATIONS AND FUNDS RECEIVED BY A CHARITABLE SOCIETY FROM ABROAD

SHRI BHOGENDRA JHA (Jainagar): Mr. Chairman, Sir, this Half-An-Hour Discussion arises out of the two Starred Questions asked earlier and incomplete and unsatisfactory answers given thereto in regard to the foreign finances, particularly, used by the CIA in many developing countries and our own country.

I would like to draw the attention of the House to the report submitted by the Senate select committee on intelligence activities headed by Senator Frank Church which has come out in our papers today. Among the committee's findings are—I quote:

"The CIA's 900 major covert actions from 1961 to 1975 were marginally controlled and their value was open to question.

The CIA conducted business ventures intended to cover its operations. These included an airline charter concern, a security agency and an insurance company that invested in American securities and returned a \$ 500,000 profit.

The agency maintained ties with the academic community and now has covert ties with hundreds of scholars, dozens of them unaware that they are working for the CIA.

The CIA was involved in several efforts to assassinate foreign leaders."

Then, the committee said:

"There were 14 covert arrangements involving the 'use' of 21

American missionaries and clergymen.

The CIA had a network of 'several hundred' foreign persons in the world news media to provide intelligence or to put out propaganda. Of these, some 50 were individual American journalists or employees of US media organisations.

It was learned from authoritative sources that the expense of the U.S. intelligence effort now stands at 54.7 billion a year."

Apart from this, with regard to the devastating nature of this organisation with which we should be concerned, this is what it further says:

"The CIA continued to fund the following: A publications and Press institute that maintained a worldwide network of stringers and correspondents; several international trade union organisations; a foreign based news service and a foreign based research and publishing institute

Of the recent cases, the report says, the CIA used 'the pastor of a church in a third world country (name not disclosed) as a principal agent to carry out covert action projects, and as a spotter, assessor and recruiter. This man collected political information and passed CIA propaganda to the local Press, was paid by the CIA for more than 10 years. At the end, he was getting \$11,414 a year from the CIA."

That is why Senator Frank Church, Chairman of the Intelligence Committee, himself has called it as "rogue elephant run rampant".

I would like to say that the hon. Minister in his replies to our Questions, evaded the main issue. One was in regard to the AVARD, the organisation with which we have been concerned in Bihar mostly and which, according to our impression, has been mainly responsible for creating law-

lessness, arson, loot and all the trouble in Bihar, for the demand of the dissolution of the Assembly, for the demand of the dissolution of the Lok Sabha and the forcible resignations of the Members of the Legislative Assembly for which the Constitution had to be amended to the effect that the Member must present himself before the Speaker in order to get his resignation accepted.

The reply given on the first occasion was that Rs. 68 lakhs' account was kept at Jmui, a small sub-divisional town of Bihar. That was in the trouble-spot of Bihar—where all the troubles erupted at that time. Apart from this, money was received from USA and West Germany....

सनापति सहोदय : सा जी, एक सेकेण्ड इस में चार माननीय सदस्य और पूछने ब लें ई प्राप 10 मिनट बोलेंगे । पांच मिनट बोल चूके हैं, पांच मिनट और बोलेंगे । उसके बाद बाकी चार मेम्बर सवाल करेंगे । उसके बाद में मंत्री जी को बुलाऊंगा । 6.35 पर मैं इसे बन्द कर दूंगा ।

SHRI BHOGENDRA JHA: These are the two countries which, after the declaration of Emergency, day in and day out have been attacking our country, our democracy, our Prime Minister and our sovereignty also, and from these countries, money is coming. The trouble is that, up till now, the Home Ministry seems to have done nothing. It was the Finance Ministry, the Income-tax Department, which went into the matter because this agency had been exempt from paying income-tax. As Mr. Brahmananda Reddy admitted the other day, this Agency has not been spending the amount for the purpose for which it was meant. In that context, the situation has arisen with regard to the organizations which we have referred to.

[Shri Bhogendra Jha]

One is with regard to the Indian Assembly of Youth. At one time—you were also here, Mr. Chairman, in this House—Shri Morarji Desai happened to be the Chairman and he, in this House, said that he did not know that it was being financed by the CIA and that, after having come to know of it, he had resigned. That is what he said on the floor of this House.

Shri Jayaprakash Narayan had been an office-bearer of Congress for Cultural Freedom, another organization which had been receiving CIA money. Shri Jayaprakash Narayan was elected Chairman of AVARD in 1973, and in 1973 itself the trouble began in Gujarat. In 1974 we had the trouble in Bihar. The US Senate Committee report says that, upto 1975, action had been going on. On some issues, even in violation of the orders of the then President, Mr. Johnson, was because of that, the need for this Minister's reply on that day was:

"I may add for your information that, so far as contributing money from the Government's sources to AVARD is concerned, it had been kept in abeyance."

Not even stopped. He was very generous; he said that Government was also financing these criminal activities and that it had been kept in abeyance now. No action has been taken. The Minister has admitted that the money was spent for other purposes and not for the purpose for which it was meant. But not a single person has been arrested. This was the reply that we had received and it was because of that, the need for this discussion arose.

In this situation, I would like to know what the Home Ministry particularly, which is in charge of the internal security of this country, is doing in this regard, whether the Home Ministry has taken steps on its own through the CBI and other agencies to take into account the fact that almost all the

person involved in it are out now and to find out what functions they have performed and so on. We, in Bihar, know that up to the Block level, almost in every Block, there have been persons who have been paid Rs. 200 per month for being a full-time worker and they had been creating trouble with regard to the total revolution, etc. Our Defence Minister is present now; he must be very much worried when the Home Minister refuses to act on such vital issues.

My question on the last occasion was:

"whether scrutiny of the seized documents and account books and investigations into the specific sources, nature of receipt and application of funds have since been completed"

The reply given by the Minister was:

"The scrutiny is still in progress." This was scrutiny by the Finance Ministry. With regard to Home Ministry, up till now no reply has come to us to say that anything has been done.

The organisations that were named in my question No. 434 were: World University Service, Indian Assembly of Youth, Moral Rearmament Association and Prajapita Ishwari Brahma Kumari Mahavidyala of Mount Abu. We also know with regard to Bal-yogeshwar, who has been claiming for the last so many years that he is a child. Fortunately, the people of Bihar chased him away from Patna. He was caught while smuggling something to India.

We are aware of the activities of the CIA. Some leaders have been killed; we have seen what happened in Bangladesh and Chile and several other countries. Our Prime Minister herself has been warning day in and a day out the country to be vigilant. She has been saying that those who

had been demanding the evidence of such activities now after Bangladesh need not ask for any other evidence. In these circumstances, this lethargic behaviour and this complacent approach of the Home Ministry to this issue is very serious. Particularly, serious is that they are neither taking any action nor they are forewarning the country, as if it is only the Prime Minister's job and not the job of the Home Ministry, which is the guardian of the internal security of the country. In such a situation, I would like to know, what specific steps the Home Ministry is taking with regard to the organizations that have been named; whether the office bearers have been or are going to be arrested, whether any action or prosecution against those who have been receiving the funds is going to be launched; whether the agencies which have been sending the money have got other contacts with the Indian firms also. The premises of some firms and business houses have been raided. We would like to know, whether these business firms and those agencies have got any direct or indirect relations with their foreign donors in other respects also. We would also like to know, whether those foreign donors, for example the Protestants' organization of West Germany and USAID and others have got any contacts with the mass media in USA and West Germany which day in and day out are propagating slanderous lies against our country, against our democracy and particularly against our Prime Minister. I would like the House to be told by the Minister particularly with regard to the action that he proposes to take.

SHRI C. K. CHANDRAPPAN (Tellicherry): Mr. Chairman, Sir, while initiating the discussion, Shri Bhogendra Jha has told us, how the CIA is using academicians, religious heads, writers, artists, journalists and many other people of the coun-

try for carrying on their activities of espionage. In this connection, I would like to draw the attention of the hon. Minister to some specific matters. One is about a seminar which was held by USIS; it was entirely financed by the USIS and was held in Clark hotel, Jaipur. It was attended by fifty eminent educationists including Vice-Chancellors of most of the Indian Universities. While answering a question in the Rajasthan Assembly, the Education Minister said that the USIS neither cared to take permission from the State Government, nor from the Rajasthan University or the UGC, but still they could hold such a meeting in which eminent educationists participated.

MR. CHAIRMAN: When was it held?

SHRI C. K. CHANDRAPPAN: It was held on 5th and 6th December, 1975.

Strangely, Sir, one of the Joint Secretaries of the Ministry of Education and Social Welfare, Shastri Bhavan, Shri P. K. Umashankar was present in that seminar. And another gentleman is Mr. Binay Vyas, IAS, Secretary to the Governor, Raj Bhavan, Jaipur. Such people from very high positions in the Government were also present in this Seminar. This was held in a five-star hotel—this Amar Hotel is a five-star hotel—and all the participants were provided with air fare to and fro and lavishly entertained. This has all been admitted in the Rajasthan Assembly.

I would like to draw the attention of the Minister that while we were discussing the Foreign Contributions Regulation Bill you supplied to the members information—it is not a confidential document, it is placed also in the Lok Sabha library as an information document—and there the Rajasthan Chief Minister, I mean, the former Chief Minister said.....

MR. CHAIRMAN: Please put questions. You should not make statements.

SHRI C. K. CHANDRAPPAN: The Chief Minister said that that organization is becoming a den of CIA activity. He apprehended that.

Another gentleman called. Prof. Rudolf and his wife are also in Rajasthan and are involving in such activities where they are meeting often ex-Military officials—the Defence Minister is here—in Jaipur and other Rajasthan cities. Mr. Rudolf and his wife are throwing lavish parties to ex-Military officials—not ordinary ex-Servicemen, but top officials. I would like to know whether the Government is taking any note of it.

The second point is about the Vishwa Yuvak Kendra about which a reference is made. I need not explain what it is. It seems that when they translated their name—it was formerly the World Assembly of Youth . . .

MR. CHAIRMAN: I have to again tell the hon. Member that he should put questions and not make statements.

SHRI C. K. CHANDRAPPAN: The Vishwa Yuvak Kendra has a big office which has been rented out by a public sector organization, the Tourism Development Corporation. I would like the Government to explain why a CIA outfit should be selected for tourism promotion.

Thirdly and lastly, if these are all serious matters, what are the steps the Government is taking, apart from saying to this House that there is a Foreign Contributions Regulation Act and are the Government also aware of the fact that there are so many diplomats who have diplomatic im-

munty working in the US Embassy who are alleged to be CIA agents? In that case, what steps have the Government taken? These are the few questions to which I would like to have the answer.

SHRI B. V. NAIK (Kanara): As far as this question of the CIA, this international espionage agency, the striking arm of the United States foreign policy is concerned, we seem to learn more and more from the definitely free press of the United States and thanks to journalists like Jack Anderson and the latest publicity which is given, I think, to the Senate committee headed by Senator Frank Church who has been conducting senatorial investigations and making absolutely fantastic discoveries that right under our nose . . .

MR. CHAIRMAN: May I draw your attention? I may inform you that you get the latest information about CIA from a latest book called 'CIA'—400 pages, written by two American authors, one who has served for 13 years in the State Department and another for 6 years in CIA.

SHRI B. V. NAIK: It is said about the third world Press which has been virtually not a sort of infiltrated but virtually which has been bought. Now we can understand on the basis of our experience as to how certain news used to get such a rampant publicity which Mr. Mohsin, coming from Karnataka, is aware of. He also knows which is that local linguistic press which has been bought and which has changed hands. Mr. Mohsin has been kind enough to admit it. (Interruptions)

These are the two sources—the United States Free Press and the Senate. And secondly, I think, our source of information is our CPI in India including Mr. Banerjee and friends who seem to know more about it than we the poor congress-

seen on this side. I do not know their source of information incidentally.

I think, it is the responsibility, if not the bounden duty or something in that category, of the Home Ministry to tell us something more than to give us these platitudes—Foreign Contributions Regulation Bill. If you have to have teeth in the Foreign Contributions Regulation Bill you should have made it effective retrospectively. How many were the politicians in the pay-roll? How many were the journalists whom you defined as key personnel? That amendment I had to withdraw. You know, why? This Report in reply to our friend Shri Priya Ranjan Das Munsi and Shri Bhogendra Jha is dated about one month ago. One month is quite a long time whether it was in respect of your AVARD or M.R.A. and Praja-pati or things like that. Let him come out—if it is half a million rupees or something as a contribution, we are not interested in the monetary value,—but in half a month or 1½ months could he put his finger at least on one specific case? A man may embuzzle about Rs. 1 lakh but if he is caught at Rs. 500 he is finished. It is a cognizable offence under the law of the land to work for foreign powers which amounts to a very very serious cause of espionage, not only violation of Foreign Contributions Regulations Bill. In another country it is extremely punishable—it is high treason with capital punishment. Let him tell us whether he has or he has not with all the expertise and knowledge, been able to pinpoint one single culpable act or cognizable offence by the offenders.

श्री रामाज्यसार झाखी (पटना) :
 सी० धार्डि० ए० के काले कारनामों की चर्चा हम अपने देश में क्यों से सुनते या रहे हैं। उसने हमारे देश में क्या क्या किया और दूसरे देशों में क्या क्या कर रहे हैं, इसकी

चर्चा होती रहती है। अभी इसकी चर्चा अमरीकी सिनेट कमेटी की रिपोर्ट में की गई है। यह रिपोर्ट 65 पेज की है और यह 70 महीनों में तैयार हुई थी यानी एक पेज को तैयार करने में एक माह से अधिक बक्त लगा। एक पैरा उसमें है जो आज के हिन्दुस्तान टाइम्स में छपा है, मैं आपको पढ़ कर सुनाना चाहता हूँ :

“The Committee said, the agency used academic institutions, journalists and religious organisations in the USA and abroad as part of its far flung espionage work.”

इस बात को ध्यान में रखते हुए मैं यह जानना चाहता हूँ कि यहाँ भारत में जो धार्मिक योगा पहन कर कुछ सस्कार्य काम कर रही हैं, जैसे भ्रानन्दमार्गी हैं, आचार्य रजनीश के पीछे चलने वाले लोग हैं, बाल योगेश्वर की चर्चा हो चुकी है, सन्तोषी माता के नाम पर कुछ कारबाइय। हमारे देश में चल रही हैं, राजनीतिक धारण पहन कर के कुछ सस्कार्य काम कर रही हैं जैसे आर एस एस है, जमाते इस्लामी है और आर एस एस का छात्र विंग है, विद्यार्थी परिषद, वह भ्रम पटना से जुल कर काम कर रहा है और उसने विरोधी झंडा लेकर अभी हाल में पटना यू.नवसिटी में मीटिंग की और पटना विश्वविद्यालय के शिक्षक संघ के अध्यक्ष ने उसकी अध्यक्षता की, ये जो सब इस तरह के काम चल रहे हैं, क्या उसकी तरफ आपका ध्यान गया है और सिनेट की कमेटी ने जो बताया है कि धार्मिक संघटन राजनीतिक संगठन, जनरलिस्ट्स वर्ग रह जाँ हैं उन सब की इस नुकते से आपने यहाँ किसी प्रकार की जाच करवाई है और जास कर जिनके नाम मीने लिये हैं उनकी कार्रवाई है और कार्रवाई है तो आप किस नतीजे पर पहुँचे हैं ?

यह इतना महत्वपूर्ण मसला है कि अब हम सब नहीं कर सकते हैं। सी० धार्डि० ए०

[श्री रामानुजार शास्त्री]

के लोग कुछ भी कर सकते हैं, हमारे जनतंत्र को सहस्र-सहस्र कर सकते हैं, धाड़वादी को बर्बाद कर सकते हैं और लगता है कि सरकार कच्चे की बाल से बल रही है।

इसलिए मैं जानना चाहता हूँ कि अगर आप अब तक कुछ नहीं कर सके हैं तो क्या वह समय नहीं आ गया है जब कि इस सदन के संसद-सदस्यों की कोई कमेटी बनाये जो इस बात की गम्भीरता को देखते हुए जांच करे और उस जांच की रिपोर्ट को देस के सामने प्रस्तुत करे और सरकार से अनुरोध करे कि फलों-फलों कार्यवाही करनी चाहिये? मैं जानना चाहता हूँ कि क्या सरकार इस तरह की कोई बात सोच रही है?

SHRI S. M. BANERJEE (Kanpur):
I will put only questions. From the attendance in the House it is quite clear that we are very much concerned about the CIA. My question is this. I want to know whether hon. Minister's attention has been drawn to a news report in 'Clarity', the Newsmen's News Weekly, dated the 3rd April, 1976. The banner headline therein is: "Sanjay Gandhi's crusade against CIA's Cover Centres." It is stated there:

"Mr. Sanjay Gandhi, Youth Congress Leader has taken the initiative to expose the anti-national activities of C.I.A.-sponsored organisations in India.

Mr. Shashi Bhushan, M.P., who has unearthed several CIA rackets in the past, told 'Clarity' that it was at the initiative of Mr. Sanjay Gandhi, that the CBI and allied agencies launched action against CIA cover organisations like Association of Voluntary Agencies for Rural Development (AVARD), International Youth Hostel and

World Youth Assembly, operating in different parts of the country."

How far this is true, Sir? This is my first question.

My second question is this: I want to know whether the Secretary of the Amnesty International is the Secretary of AVARD, namely, Dr. A. C. Sen. We were told that eminent leaders had millions behind them. We were told that JP had millions behind him. Ultimately we have come to know what these millions behind him were. It has appeared in the same weekly:

"It appears that the CBI officials have raided the residential and office premises of prominent leaders of some of the Right wing parties, including Congress (O) and Jana Sangh.

Some revealing disclosures are expected to be made in this connection by the Union Home Ministry."

I want to know when those 'revealing disclosures' will be made either by Mr. Monsin or by Mr. Brahmananda Reddy when he comes back. These are my questions.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Mr. Chairman, Sir, I am thankful to the Hon. Members, especially to Shri Bhogendra Jha, for having focussed the attention of the House to this important topic.

I do not deny the scope of CIA or any other foreign organisation for intruding upon the political life of a country like ours or any other country. As a matter of fact, the information which we have, reveals that CIA had been responsible for the overthrow of some of the Govern-

ments elsewhere. I do not minimise that aspect as pointed out by Shri Bhogendra Jha and other hon. Members.

But the matter which has now been brought before the House is regarding some particular organisations.

There is one organisation which is called, World University Service. According to our information, this World University Service, is a successor to the International Students' Service, which came into being after first world war in 1920. It is operating in more than 60 countries all over the world.

The Indian National Committee of this World University Service was established in 1950 with headquarters at Delhi. It is a voluntary organisation of university teachers, students and administrators. It receives co-operation from a number of international bodies including the FAO, WHO, ILO, UNESCO, etc.

From 1970, the Indian National Committee of World University Service concentrated its activities on the promotion of community development and social programmes through the involvement of university community and took up projects like the health centres etc.

But, anyway, Sir, I might point out that it has not come into adverse notice for any specific anti-national or any subversive activities. We have also no reports to indicate that this organisation has actually received any financial aid from the C.I.A. itself except of course that it appeared in the Press—in the New York Times in February 1967 it appeared. Apart from that, we do not have information about the actual receipt as such. It has been divulged in 1967 that so many organisations, especially, the students' organisation, Youth Organisation, Trade Unions organisation and universities were

receiving funds from the C.I.A. This was also mentioned in the U.S. Press. (Interruptions).

SHRI BHOGENDRA JHA: That was the recipient of the C.I.A. fund. Here is an organisation which received funds from the World University Service. It is not directly receiving money from CIA.

SHRI F. H. MOHSIN: Except that it appeared in the U.S. Press, we do not have any information. We cannot act solely upon what appeared in the Press. We must also have some candid information. (Interruptions). Any way we are keeping these organisations under watch. We have no information regarding the linking of these organisations with CIA activities.

As regards the second organisation which he mentioned, the Indian Assembly of Youth, of course, the Indian Assembly of Youth is the name of the Indian National Committee of the World Assembly of Youth which was formed at the instance of one Mr. George Garter, Secretary of W.A.Y. for Asia who visited India in 1954 and encouraged Shri Ramakrishna Bajaj to form the Indian National Committee of the World Assembly of Youth. It was later formed in April 1955. It was then called 'WAY (India)' which was later in 1960 renamed as Indian Assembly of Youth. I.A.Y. is a federation of National Youth organisation which provided a common forum where political students and other youth organisations work hand in hand for the welfare of the youth of the country. Its activities include coordinating the activities of the affiliated organisations working for the welfare of the Youth, conducting of lectures, meetings, seminars, national and international travel exchange programme, maintenance of research laboratories etc. One of the important activities has been the sponsoring of Viswa Yuvak Kendra which

[Shri F. H. Mohsin]

now functions independently. IAY has not come to adverse notice so far for any specific anti-national and subversive activities.

SHRI C. K. CHANDRAPPAN: Why is the hon. Member reading it?

SHRI F. H. MOHSIN: Do you want me to admit whatever you said is correct?

SHRI C. K. CHANDRAPPAN: Why do you give a certificate like this to the organisation? (Interruptions)

SHRI F. H. MOHSIN: Let me complete what I want to say.

SHRI BHOGENDRA JHA. Mr. Desai was Chairman of the Indian Assembly of Youth. He resigned and he informed this House also. He was not in the know of the fact that it was a recipient of the CIA money. Because he came to know of it, now he has resigned from it. Is that true? The disclosure was made by the *New York Times*. Do you mean to say that this is wrong or do you mean to say that this statement was wrong?

SHRI F. H. MOHSIN: Do not say that there is no scope for the CIA money having come into the hands of these organisations. So far, we have not got any specific information of the CIA links with these organisations as yet. Anyway . . .

SHRI C. K. CHANDRAPPAN: Will they give it in writing? (Interruptions).

MR. CHAIRMAN: The hon. Members had said about the functions of this organisation. But, you also tell them what is the source of their finance?

SHRI F. H. MOHSIN: I have got that also. The major sources of its funds are membership fee . . .

SHRI S. M. BANERJEE: I am not saying anything against it, I know

what is your answer. But the whole point is this. Let him mention only those organisations where he suspects some CIA activities. What is the use of giving certificates to everybody?

SHRI BHOGENDRA JHA: Or let him say that India is free of it.

SHRI F. H. MOHSIN: You asked for the source of the funds of this organisation. According to our information the major source of its funds is membership fee from member organisations . . .

SHRI RAMAVATAR SHASTRI: Everybody knows it.

SHRI F. H. MOHSIN: Please have patience. Then some grants from the Government of India in the previous years, aid from the World Assembly of Youth (Interruptions) . . .

SHRI C. K. CHANDRAPPAN: The World Assembly of Youth is receiving CIA money. What is the point of giving a certificate to them?

SHRI F. H. MOHSIN: Then donations from other organisations like Foundation of Students of Youth Welfare, America, US Agency for International Development. The IAY has also received grants worth Rs. 6 lakhs from the Ministry of Education and a part of land on concession rates for construction of its office building

at Chanakyapuri. Of course in 1967 the *New York Times* disclosed about CIA helping this organisation with funds. But there is no specific information to prove that in its activities here it has got links with CIA except press disclosure (Interruptions).

SHRI BHOGENDRA JHA: Money is coming. What else does he want?

SHRI F. H. MOHSIN: He should realise that Government cannot function only on the basis of press reports.

SHRI S. M. BANERJEE: The Prime Minister has said so many times about it. She has made statements.

SHRI C. K. CHANDRAPPAN: She has said that she is aware of CIA activities. Do not ask for evidence. Subversion cannot be proved that way . . .

MR. CHAIRMAN: You have made your points not once, but a dozen times. Let the Minister make his points. (Interruptions). If you do not want to hear the reply, we will close the debate.

Would you kindly check up from that book by one person where it was said that the World Assembly of Youth has got CIA money?

SHRI F. H. MOHSIN: We will check up that also. But let this impression not go round that we are not caring for the security of the country. We are more concerned—we are not less concerned—than members sitting opposite about the security of the country.

SHRI BHOGENDRA JHA: We hope so.

SHRI F. H. MOHSIN: Many of the measures that we take are not for publicity. Otherwise, the whole effect is gone of the measures that are taken. The measures that are taken and the vigilance that is maintained to watch these organisations or check all these things are not a matter to be publicised or quoted publicly . . . (Interruptions).

MR. CHAIRMAN: No running commentary please.

SHRI F. H. MOHSIN: Let our friends not go with the impression that Government is all sleeping over the matter in spite of the fact that the US press has published so many

things. We have taken serious notice of these things . . .

SHRI B. V. NAIK: Then what?

SHRI F. H. MOHSIN: Vigilance is maintained. I cannot make a categorical statement only on the basis of whatever the US press has said that it has got links with the CIA, that it has got so much funds.

SHRI S. M. BANERJEE: On a point of order.

MR. CHAIRMAN: There is no point of order. Let him continue.

SHRI S. M. BANERJEE: He should reply to the points.

SHRI F. H. MOHSIN: There are two other organisations, the Moral Rearmament Association and the Prajapita Ishwari Brahma Kumari Mahavidyalaya.

SHRI C. K. CHANDRAPPAN: I mentioned about the meeting in Jaipur.

SHRI F. H. MOHSIN: I will come to that also.

U.S. press disclosures do not mention about the Prajapita Ishwari Brahma Kumari Mahavidyalaya and the Moral Rearmament Association. But at the same time we are vigilant.

Then I come to the Association of Voluntary Agencies for Rural Development and all these things. It is true that the President of this is Shri Jayaprakash Narayan himself and the Vice-President is Radhakrishnan. As has already been said by Shri Bhogendra Jha and other members, the account books of this organisation are seized and are being scrutinised by the income-tax department. From the scrutiny of accounts, we can know how much money has been received from the foreign countries and how it has been utilised.

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But, there are allegations that the moneys have been used for agitations.

SHRI F. H. MOHSIN: Very serious, serious allegations of misappropriation.

SHRI F. H. MOHSIN: Very serious. There are specific allegations. One is that in respect of projects taken up for rural development AVARD has grossly inflated the expenses and diverted it for non-charitable activities; secondly, a huge amounts were shown to have been given as advances to office bearers and later they were written off as irrecoverable; the office-bearers are alleged to have utilised some for non-charitable purposes; thirdly, large sums were received by name from foreign agencies for use in agitations, etc. and they were not accounted for in the books and accounts; fourthly, expenditure incurred on other organisations like Amnesty International, etc. which were in no way connected with this . . .

SHRI BHOGENDRA JHA: What are those foreign agencies?

SHRI F. H. MOHSIN: That is under investigation. The accounts books have been seized and they are being examined.

SHRI BHOGENDRA JHA: That is being done by the Income-tax department; what is the Home Ministry doing?

SHRI F. H. MOHSIN: The Home Ministry is also doing its job; it is not as if we are sitting quiet over those matters. Mr. Chandrappan mentioned about some seminar; if I had prior notice I would have collected that information but I shall certainly look into it... (Interruptions).

SHRI BHOGENDRA JHA: What is the total amount received by

AVARD? In whose names were moneys received?

SHRI F. H. MOHSIN: I do not know whether I have the time now; anyway it is a matter of detail . . . (Interruptions).

MR. CHAIRMAN: There should not be a running commentary like this.

SHRI F. H. MOHSIN: I can say that PADI has not sanctioned any new project through AVARD after it came to our notice that the income-tax authorities have seized their account books. Let me say that we are very vigilant of not only those organisations which had been mentioned by my hon. friend but many other organisations also over whom a watch is necessary. We are vigilant about that.

Hon. Members are aware that we recently passed a Bill, Foreign Contribution Regulation Bill which will authorise the government to look into the accounts of any such organisation, whether cultural or economic; of course political organisations do come under its purview.

SHRI B. V. NAIK: Why is the income-tax department doing it? Why not you investigate it yourself?

MR. CHAIRMAN: Order, order. Do not entertain any new point.

SHRI F. H. MOHSIN: There was no law so far to regulate the inflow of foreign money. Let me make it clear that we do not intend to stop all foreign assistance coming into India. Foreign money comes for various charitable purposes, for economic development or poor people and workers, for educational religious and cultural institutions. It is not our intention to stop all inflow of foreign money. We do not want that money coming inside for such purposes should be diverted for subversive activities. The Bill which

has been passed recently will take care of it. It has not yet been enforced because the rules are being framed and very soon it will come into force. I again thank all the Members for drawing our attention and I can also assure the hon. Members on this point.

We are aware of the possible dangers of foreign agencies like the CIA and other agencies. We have been taking and we will continue to take all the necessary steps in the interests of the country and keep a vigilant watch over all such organisations.

SHRI BHOGENDRA JHA: Regarding AVARD, the Finance Minis-

try is doing something, but has the Home Ministry taken up the matter?

SHRI F. H. MOHSIN: The income-tax authorities are looking into it and we are also watching it. As soon as the investigation is complete, action would be taken if necessary by the Home Ministry also.

सभापति महोदय : सदन को बैठक कल
दिनांक 29 अप्रैल, 1976 के 11 बजे तक
के लिये स्थगित की जाती है

18.52 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
April 29, 1976/Vaisakha 8, 1898 (Saka).*